

have been 12 Head on collisions during the last three years. The year wise break up is as under:-

1995-96	8
1996-97	2
1997-98	2

(b) These accidents have been enquired by the Commission of Railway Safety functioning under the Ministry of Civil Aviation and also Departmentally. Recommendations made by the Enquiry Committees have been examined for adoption depending on their feasibility.

(c) No expenditure had to be incurred as no separate enquiry commission was set up to enquire into these accidents.

(d) The implementation of recommendations certainly help in reducing the recurrence of similar mistakes, but their efficacy cannot be quantified.

(e) In all 23 Railway staff have been held primarily responsible for causing these accidents and they have been proceeded against under the Discipline and Appeal Rules.

Cargo Facility at Srinagar Airport

5263.DR. SUGUNA KUMARI CHELLAMELLA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the cargo facilities are not available in Kashmir after the closure of Srinagar Airport; and

(b) if so, the action proposed to be taken to provide this facility?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Srinagar airport which belongs to Indian Air Force (IAF) has been temporarily closed for flight operations from 8-6-1998 for recarpeting of the runway. Civil flights are being operated from Awantipore Air Force Station. Airports Authority of India and IAF have provided all necessary facilities both for passenger and cargo handling at Awantipore Air Force Station.

Construction of Under Bridges Near Subhadrapur Railway Crossing

5264.SHRI BHARTRAHARI MAHTAB : Will the Minister of RAILWAYS be pleased to state:-

(a) whether the Railway crossing near Subhadrapur on Cuttack Gopalpur route remains closed for most of the hours daily;

(b) if so, whether there are pressing demands to construct under bridge on this Railway crossing; and

(c) if so, the reaction of the Government thereto and the time by which the said bridge is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir.

(c) Railways construct Road Over Bridge/Road Under Bridge on cost sharing basis/deposit terms depending upon the volume of traffic at the site, proposal for which are sponsored by State Govt. duly agreeing to bear their share of cost & fulfilling certain preliminary pre-requisites; State Govt. has not yet sponsored proposal in this case. Proposal will be examine promptly on receipt.

Aero-Bridges at Calicut Airport

5265.SHRI T. GOVINDAN : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Union Government have received a proposal from the Kerala Government to construct a new international terminal with two aero-bridges at Calicut Airport to cope up with the demands and lessen the rush experienced; and

(b) if so, the action taken,by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) Does not arise.

Land for Construction of Administrative Building and Staff Quarters

5266.SHRI R. SAMBASIVA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government of Andhra Pradesh had provided land to the Railways for constitution of administrative building and staff quarters for new Railway Division at Guntur;

(b) if so, the details thereof; and

(c) if not,the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.